

DIVISION BENCH  
COURT - I

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/333(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS PRADYOT GHOSH
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr.Santosh Kr.Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms.Zeba Khan, Adv. ]  
Ms.Muskan Saha,Adv. ]

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **01/07/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**